COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 61 OF 2016 &
I.A. NO. 153 OF 2016

Dated: 10th May, 2016

In the matter of :

Odisha Power Transmission Corporation Ltd. …. Appellant (s)
Versus
M/s. Jindal Stainless Ltd. & Anr. ....Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on ***26.05.2016.***

COURT MASTER